

IN THE HIGH COURT OF JHARKHAND, RANCHI

Cr.M.P. No. 648 of 2012

Jayanti Devi and Others Petitioners
-- Versus --
The State of Jharkhand and Anr. Opposite Parties

CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI

For the Petitioners :- Mr. Gopal Kumar Sinha, Advocate
For the State :- Ms. Ruby Pandey, APP
For the O.P.No.2 :- Mr. Satendra Kumar Singh, Advocate

12/05.04.2021 Heard Mr. Gopal Kumar Sinha, the learned counsel for the petitioners, Ms. Ruby Pandey, the learned counsel for the State and Mr. Satendra Kumar Singh, the learned counsel for the O.P.No.2.

This criminal miscellaneous petition has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

At the request of the learned counsel for the petitioners, let this matter appear after three weeks for admission.

(Sanjay Kumar Dwivedi, J)

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